

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/1504 /A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati the <sup>16</sup>13 March, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJK/Esstt./2820, dtd. 04.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 10.03.2025, along with station leave permission from the morning of 09.03.2025 till the evening of 10.03.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-37/2013/1505-1506 /A, dated, 13-03-2025**

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Quits*